
RBL Bank Ltd Vs Sh. Kanwaljit Singh Joson & Ors

Revision Petition No. 2891 Of 2024

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 27, 2024

Acts Referred:

Consumer Protection Act, 2019 " Section 38(3)(a), 41

Citation: (2024) 11 NCDRC CK 0102

Hon'ble Judges: Dr. Inder Jit Singh, Presiding Member

Bench: Single Bench

Advocate: Thanmay Manohar

Final Decision: Disposed Of

Judgement